

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.140/MP/2022

- Subject : Petition under Section 79 of the Electricity Act, 2003 read with Regulations 111, 113 and 119 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 seeking compliance of the orders dated 1.10.2014 and 19.2.2016 passed in Petition No. 53/MP/2012 and 462/MP/2016 and/or Section 142 of the Electricity Act, 2003.
- Date of Hearing : **12.9.2023**
- Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : NTPC – SAIL Power Company Private Limited (NSPCPL).
- Respondents : Chhattisgarh State Load Despatch Centre.
- Parties Present : Shri Venkatesh, Advocate, NSPCPL
Shri Aditya Vardhan Sharma, Advocate, NSPCPL
Shri Vedant Choudhury, Advocate, NSPCPL
Shri Dilip Kumar Tiwari, NSPCPL
Shri Pradeep Misra, Advocate, SLDC, Chhattisgarh
Shri Suraj Singh, Advocate, SLDC Chhattisgarh
Shri Abhishek Jain, SLDC, Chhattisgarh
Shri Alok Mishra, WRLDC

Record of Proceedings

Due to a paucity of time, the matter could not be taken-up for the hearing. Accordingly, the matter was adjourned.

2. The Petition will be listed for hearing on **25.10.2023**.

By order of the Commission

**Sd/
(T.D. Pant)
Joint Chief (Law)**